

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

15.

C.A.(CAA)/53(MB)/2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.07.2024**

NAME OF THE PARTIES: Eastern Cargo Carriers (India) P. Ltd.

SECTION: 230(l) OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Rajesh Shah i/b Rajesh Shah & Co., Ld. Counsel for the Applicant Company present (VC).

2. Heard and perused the records. Reserved for Orders.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)